

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
COURT-VI

Item No. 102
CP (CAA)/52/ND/2024

IN THE MATTER OF:

M B Distributors Private Limited

...APPLICANT

Section

U/s 230-232

Order delivered on 01.07.2024
HYBRID HEARING (PHYSICAL & VC)

Coram:

SHRI MAHENDRA KHANDELWAL, HON'BLE MEMBER (JUDICIAL)

SHRI RAHUL BHATNAGAR, HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Petitioner/Applicant :

For the RD :

For the OL :

For the IT Department :

ORDER

Erratic supply of electricity which resulted in non-availability of internet services, matter could not be taken up for hearing. List the matter on **19.07.2024.**

Sd/-
(Rahul Bhatnagar)
Member (T)